

**INDEX**  
**TO**  
**LOK SABHA DEBATES**  
**(FOURTEENTH SERIES)**  
**VOLUME XXI TO XXII**

---

**EIGHTH SESSION OF THE FOURTEENTH LOK SABHA**

*July 24, 2006 to August 25, 2006*  
*Shravana 2, 1928 (Saka) to Bhadra 3, 1928 (Saka)*



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**NEW DELHI**

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# INDEX

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## HOW TO USE THE INDEX

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	—	Adjournment Motion
C.A.	—	Calling attention to matter of Urgent Public Importance
Int.	—	Introduction Stage of Bill
Consid. & Pass	—	Consideration & Adoption Stage of a Bill
DUR 193	—	Discussion under Rule 193
MUR 377	—	Matter under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
Sub	—	Submission by Member
St.	—	Statement

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